

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**SUPPLEMENTARY CAUSE LIST DATED 27.04.2022 (WEDNESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp App (AT)(CH)(Ins) No. 131/2022 & IA No. 311/2022	L & T Infra Investments Partners V ReGen Powertech Pvt Ltd & Anr	Cibi Vishnu P. Giridharan	
<b>2.</b>	Comp App (AT)(CH)(Ins) No. 132/2022 & IA No. 312/2022	L & T Infra Investments Partners V ReGen Powertech Pvt Ltd	Cibi Vishnu P. Giridharan	

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**By the order of Hon'ble Member (J)**

**(Chennai Bench)**

**For Assistance,**

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